

COMMUNICATION FACILITIES AT PARADEEP PORT

734. SHRI DHARAMCHAND JAIN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that no communication facilities are available for the ships calling at Paradeep Port ; and

(b) if so, what steps are proposed to be taken by Government in this regard ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) No direct ship-to-shore wireless communication is available at Paradip. Communication to ships at sea can at present be via the coastal stations at Calcutta or Vishakhapatnam connecting to Prátadip over land lines.

(b) Such services are provided at various ports by the P&T on guarantee from the Ministry of Shipping and Transport. A request has been received very recently (on 24th July, 1972) from the Ministry of Shipping and Transport for provision of ship-to-shore communication at Paradip. Steps are being taken to carry out a preliminary engineering survey and prepare a project for provision of these facilities.

QUALITY CONTROL OF REFINERY BRICKS

735. SHRI DHARAMCHAND JAIN : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the steps that are taken by Government for quality control of refinery bricks ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD) : There are a number of I. S. I. Specifications covering the various types of refractory bricks. The Refinery Industries ensure that their requirements of such bricks are met in accordance with the stipulated specifications. Quality Control measures for these requirements are applied throughout the process of production, by the respective manufacturers. Also, Government have, where necessary, allowed foreign collaboration to make sophisticated technical know-how available to refractory producers.

POONA FILM AND TELEVISION INSTITUTE

736. SHRI U. K. LAKSHMANA GOWDA :
SHRI VENIGALLA SATYANARAYANA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Committee appointed to inquire into the working of the Film and Television Institute, Poona has submitted its report ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir.

(b) A statement giving important recommendations of the Committee is laid on the Table of the House.

STATEMENT

The following are the important recommendations of the Committee appointed to enquire into the working of the Film and TV Institute of India, Poona :

(1) Status of the Institute, should be raised to that of an autonomous body, and it should be linked with the University Grants Commission.

(2) Abolition of the existing Advisory Committee.

(3) Setting up of an Academic Council comprising of the Principal, Five Professors, four outsiders drawn from the Industry including a practising writer and a student representative chosen by the students.

(4) Setting up of a Consultative Body comprising of eleven persons viz., five student representatives, five members of the staff and the Principal to consider complaints in respect of administrative machinery etc.

(5) (a) The Principal of the Institute should be a man intimately connected with film-making and be appointed on tenure basis only

(b) appointment of a Registrar to look after administrative matters.

(6) Permanent members of the staff be allowed 'sabbatical' i.e. one year's leave on full pay for every six completed years of service which could be utilised by them for the purposes of study, travel, creative work, etc

(7) Stipend to diploma holders for apprenticeship training should be raised from Rs 150/- to Rs 300 per month

(8) Refresher courses for the people engaged in the film industry should become an additional function of the Institute

(9) Scholarship/Stipend should be raised from Rs 75/- to Rs 250/- p m

(10) A relay TV Station should be set up and studio and transmission facilities should be made available at Poona, to make the training in the television wing more realistic and effective

(11) Students should be helped to avail of scholarships for further studies abroad

(12) Minimum educational qualification for admission into the Film Acting Course may be raised to Intermediate in Arts or Science as against matriculation as at present

(13) A small percentage (10%) of entertainment tax and excise duty should be allocated to the Institute

(14) The Course in Screen play Writing should be amalgamated with that in Film Direction

(15) Post of Vice Principal should be retained as a promotion post

(16) Re organisation of pay scales of teaching staff

(17) To arrange terminal Seminar (Symposia) to which outsiders should be invited to participate

(18) To formulate a code of conduct for the students

(19) Viva voce examination should be conducted for all the courses and not only for Acting Course as hitherto being done

(20) Guest lecturers should be paid Rs 100/- for each lecture in addition to their expenses, besides other amenities like transport and accommodation etc

(21) The fees for setting question papers and examining answer books should be revised to bring in conformity with the practice prevailing, in Universities and other technological Institutions

(22) Training at the Institute should also be imparted with the use of less expensive films—16mm and Super 8mm Films

COVERAGE OF SIMLA SUMMIT

737 SHRI VENIGALLA SATYANARAYANA Will the Minister of COMMUNICATIONS be pleased to state

(a) whether it is a fact that the photographers covering the Summit Conference at Simla had alleged to him that Foreign Photographers had bribed the P & I officials and

(1) if so, what are the contents of their complaints, and the action taken by Government thereon ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA). (a) No, Sir

(b) The question does not arise

CELEBRATIONS OF INDEPENDENCE DAY

738 SHRI VENIGALLA SATYANARAYANA Will the Minister of HOME AFFAIRS be pleased to state

(a) whether different States have finalised their programme regarding the celebration of 25th anniversary of Independence Day, and if so, the salient features thereof, and

(1) the amount of fund earmarked for different States in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) (a) The different States have drawn up their respective programmes broadly following the guidelines suggested by the Government of India. The salient features of these guidelines are given in the statement laid on the Table of the House [See Appendix I XXXI Annexure No. 46]

(b) The Central Government have not earmarked any special allocation to the States for programmes being organised by the States. By and large the State Governments are endeavouring to meet the expenditure by adjustments within their existing budget